

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/953/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the th 8 February, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.FCB/15/Admin/2024/127 Dated 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.02.2024**. The Counsellor, Family Court, Barpeta will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/954/A, dated , 08-02-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)